

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P(IB)/15(AHM)2021

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2021

Name of the Company: Windlass Engineers & Services Pvt Ltd
V/s
Anupam Industries Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Nisarg Shah appeared for the Operational Creditor.

No one appeared for the Corporate Debtor.

Affidavit in reply is not filed. Matter stands adjourned to 26.04.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 24th day of March, 2021

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(MADAN B. GOSAVI)
MEMBER (JUDICIAL)